NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 261/16	TP	For	433(e)	Aradhya Concrete Products Vs
	111/17	compliance	-	Sreeshwar Electricals Pvt.Ltd
	9	of office		
2 7		objections		
		raised by		'
"		registry.		

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

RAJESHS. Petition

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Akajest.

Counsel for petitioner is present. He has filed a memo of compliance along with annexures. Counsel for respondent is present. Counsel for respondent requested time to file objections.

List it finally on 27.10.2017.

MEMBER (J)